

**अध्यक्ष महोदय :** मैं एक सवाल पर इस से ज्यादा समय नहीं दे सकता हूँ।

**श्री मधु लिववे :** व्यवस्था का प्रश्न तो डाक्टर साहब का मुन लीजिए।

**डा० राम मनोहर लोहिया :** मैं इस सवाल के बारे में नहीं कह रहा हूँ। मैं सवाल नम्बर 722 के बारे में आप से कह रहा हूँ।

**अध्यक्ष महोदय :** मैं अगले सवाल पर चला गया हूँ।

### Home Guards

\*723. **Shri D. C. Sharma:**  
**Shrimati Renuka Barkataki:**  
**Shri Himatsingka:**  
**Shri Rameshwar Tantia:**  
**Shrimati Savitri Nigam:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the recruitment of Home Guards is not upto expectations; and

(b) if so, the steps taken to gear up the Organisation for recruitment of Home Guards?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). In the light of the experience gained during the recent hostilities questions relating to recruitment, training and working of the Home Guards were discussed in a Conference of the Chief Ministers and Home Ministers of various States held here on the 8th of November and also in a meeting of the Commandants of the Home Guards of the State Governments, and it was decided to make up the short-falls without any delay.

**Shri D. C. Sharma:** May I know why it is that more people do not come to join Home Guards? Has the Government found out any reasons for that?

**Mr. Speaker:** Hon. Members should put questions directly to the Chair. I can't hear the question and I am not in a position to decide whether that

is relevant and whether that can be allowed. Therefore, I request hon. Members to put questions directly towards me so that I can follow the questions.

**Shri D. C. Sharma:** May I know, Sir, whether it has been ascertained as to why so many persons are not willing to join the Home Guards; if so, what remedies the Government propose to take?

**Shri L. N. Mishra:** I have stated in my original answer that the question of recruitment was reviewed. There were some deficiencies in the original scheme. We are trying to overcome them and we believe we will be able to achieve the target in due time.

**Shri D. C. Sharma:** May I know if the Home Guards Organisation is going to be wholly and solely under the Central Home Ministry or the State Home Ministry will also have something to do with it?

**Shri L. N. Mishra:** It is a State subject. We are giving them some grants on 50:50 basis.

**Shrimati Savitri Nigam:** May I know whether it is a fact that the Home Guards Organisation is suffering from paucity of funds and some other difficulties which can be removed by the Government easily? If the answer is in the affirmative, what steps are the Home Ministry going to take to see that these difficulties are removed soon?

**Shri L. N. Mishra:** It is a fact that the State Governments had some financial difficulties and other difficulties also. Now we have come to some final conclusions in the matter and we hope that this organisation will be on a sound footing very soon.

**श्री हुकूम खन् बख्शबाय :** मैं यह जानना चाहता हूँ कि होम गार्ड्स पर केन्द्रीय सरकार कितना खर्च करना चाहती है और क्या इस रकम से इस संबंध में हमारी आवश्यकता की पूर्ति हो सकती है :

श्री ल० ना० मिश्र : मैं बहुत ज्यादा तो अभी नहीं बता सकता हूँ, लेकिन हम ने जो स्कीम बनाई है, उस में लगभग 23, 24 करोड़ रुपये के खर्च का सवाल है।

**Shri M. L. Jadhav:** What are the important duties assigned to Home Guards?

**Shri L. N. Mishra:** It is difficult to say what their duties precisely are. They will perform the functions of the police and assist in the civil defence work.

**Shri S. M. Banerjee:** I would like to know whether it is a fact that Government employees who have volunteered for training as Home Guards are not given some facilities like leave by the departments concerned. If so, may I know whether clear instructions have since been issued to the departments to give them those facilities?

**Shri L. N. Mishra:** When they go for training as home guards they will be treated as working on duty.

**Shrimati Jyotsna Chanda:** May I know whether the Home Guards will be given rifle training or not?

**Shri L. N. Mishra:** They will be given rifle training.

श्री श्रीकार लाल बेरवा : मैं यह जानना चाहता हूँ कि क्या केन्द्रीय सरकार ने राज्य सरकारों को ऐसे आदेश दिये हैं कि होम गार्ड्स के सदस्यों को बन्द कर दिया जाये। अगर नहीं, तो कौन से आदेशों के अनुसार उन को बन्द करना शुरू कर दिया गया है?

श्री ल० ना० मिश्र : होम गार्ड्स को बन्द करने का आदेश तो नहीं दिया गया है, लेकिन अगर होम गार्ड्स—क्या कोई बड़े से बड़ा आदमी भी—कोई अपराध करे, तो वह बन्द होगा ही।

### Special Audit Report on Orissa Government Transactions

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\*725. **Shri Hari Vishnu Kamath:**  
**Shri Yashpal Singh:**  
**Shri Gokulananda Mohanty:**  
**Shri Jena:**  
**Shri P. C. Borooah:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in the last few months several newspapers have published the document laid on the Table on the 3rd March, 1965, referring to it as the C.B.I. report on Orissa affairs and further booklets have appeared in several languages reproducing the aforesaid document as the C.B.I. report on Orissa affairs;

(b) whether Government have contradicted or denied the authenticity or genuineness of those publications; and

(c) if not, the reasons for not taking action against those newspapers and publishers of booklets under the Official Secrets Act?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) to (c). The question makes certain assumptions about the nature of certain papers. Government therefore regret their inability to express in any way any opinion about those assumptions. The attention of the Honourable Members is also invited to the reply given to Starred Question No. 862 by Sarvashri Jashvant Mehta and H. C. Mathur in the Lok Sabha on 14th April, 1965. Government have nothing to add to the position indicated in that reply.

**Shri Hari Vishnu Kamath:** Sir, on a point of order. I have made no assumptions whatsoever in my question. It is the Government which has got a knack for ambivalent evasion. Now, Sir, if you kindly read the question, what assumptions have I made? I have asked for facts. In part (a) I have asked whether it is a fact